

**GOVERNMENT OF INDIA
LABOUR
LOK SABHA**

UNSTARRED QUESTION NO:5305
ANSWERED ON:23.04.2001
REHABILITATION OF BONDED LABOUR
NANDIPAKU VENKATASWAMY

Will the Minister of LABOUR be pleased to state:

- (a) whether the allocation of funds for rehabilitation of bonded labourers is very meagre;
- (b) if so, the amount spent during the year 2000-2001 and the reasons for not spending the entire amount allotted for the purpose;
- (c) the number of bonded labourers identified in the country, State-wise; and
- (d) the number out of them rehabilitated so far?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI MUNI LALL)

(a) & (b): The allocation of funds for rehabilitation of bonded labourers is made on the basis of a rehabilitation scheme which has been revised since May, 2000 after detailed consultations with the Planning Commission and the State Governments. As per the revised scheme a subsidy of Rs.20 thousand is given for the rehabilitation of each bonded labourer and the State and Central Governments make matching contributions for this purpose except in the case of North Eastern States where Central Government contributes 100% of the rehabilitation cost. All identified and released bonded labourers are to be rehabilitated and the amount allotted is to meet the cost of their rehabilitation as per the scheme. During the year 2000-2001, the budget allocation for the rehabilitation of bonded labourers was Rs.575 lakhs against which the Central Government released a subsidy of Rs.920.64 lakhs which amounts to 160% of the budget allocation.

(c) & (d) : Bonded labourers identified and rehabilitated, State-wise so far are given in Appendix.